

PENDENCY OF CASES OF CIVIL & SESSIONS DIVISION,UNA as on 01-04-2018

| CIVIL CASES | | | | | | | | | | | | | | | | |
|--------------------|----------------------------------|------------|--------------|---------------|----------------------|------------|---------------|-----------------|---------------|-----------------|----------------|------------|-----------------------|--------------------|---------------------|--------------|
| S No. | Category of Cases | DSJ | ADJ-I | ADJ-II | Circuit Court | CJM | JMIC-I | Juvenile | JMICII | JMIC-III | JMIC-IV | MTM | Court No-I,Amb | JMIC-II,Amb | JMIC-III,AMB | Total |
| 1 | Land Acquisition Cases | 51 | 61 | 4 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 124 |
| 2 | Motor Accident Claims | 126 | 49 | 43 | 95 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 313 |
| 3 | Guardian & Ward Act | 0 | 2 | 0 | 4 | 10 | 8 | 0 | 0 | 0 | 0 | 0 | 10 | 0 | 0 | 34 |
| 4 | Hindu Marriage Act | 0 | | 0 | 0 | 18 | 14 | 0 | 0 | 0 | 0 | 0 | 33 | 1 | 0 | 66 |
| 5 | Civil Appeals | 32 | 44 | 80 | 110 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 267 |
| 6 | Civil Revision/ CM Appeal | 10 | 1 | 8 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 27 |
| 7 | Review Application | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 8 | Workmen compensation Act | 0 | 0 | 0 | 0 | 51 | 8 | 0 | 0 | 0 | 0 | 0 | 27 | 0 | 0 | 86 |
| 9 | Prevention figment | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Wages Act | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 2 | 0 | 0 | 3 |
| 11 | Civil Suits | 4 | 6 | 4 | 6 | 429 | 529 | 0 | 1013 | 994 | 849 | 0 | 876 | 1151 | 1034 | 6895 |
| 12 | Rent Cases/Appeal | 0 | 0 | 2 | 0 | 14 | 24 | 0 | 22 | 13 | 19 | 0 | 8 | 9 | 5 | 116 |
| 13 | Arbitration Cases | 1 | 0 | 0 | 0 | 2 | | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 4 |
| 14 | Succession Act | 0 | 2 | 0 | 2 | 11 | 14 | 0 | 0 | 0 | 0 | 0 | 9 | 0 | 0 | 38 |
| 15 | Execution | 192 | 76 | 31 | 103 | 121 | 100 | 0 | 2 | 20 | 75 | 0 | 69 | 65 | 13 | 867 |
| 16 | Pauper Application | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | Small Civil Suits | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 420 | 0 | 0 | 420 |
| 18 | Miscellaneous | 60 | 37 | 60 | 133 | 297 | 197 | 0 | 315 | 371 | 501 | 0 | 0 | 509 | 477 | 2957 |
| 19 | AIR | 14 | 0 | 27 | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 65 |
| 20 | Mental Health Act | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 21 | CMA 39 rule 1 & 2 CPC | 7 | 7 | 10 | 19 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 43 |
| 22 | HMA u/s 24 | 7 | 4 | 12 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 27 |
| 23 | HMA u/s 13 | 53 | 35 | 42 | 45 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 175 |
| 24 | Panchyat Appeal | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | CM Appeal/ | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | Probate Petition | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | Civil Trans. Application | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 3 |
| 28 | Hindu Adoption & Maintenance Act | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 29 | Percept | 0 | 0 | 0 | 0 | 5 | 1 | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 12 |
| 30 | Objection | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 31 | Muslim Marriage Act | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 32 | Perlitigation Cases | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 33 | ECA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | 560 | 325 | 324 | 561 | 958 | 896 | 0 | 1353 | 1398 | 1445 | 0 | 1462 | 1735 | 1529 | 12546 |

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| CRIMINAL CASES | | | | | | | | | | | | | | | | |
|----------------|--------------------------------|------------|------------|------------|---------------|-------------|-------------|-----------|-------------|-------------|-------------|------------|----------------|-------------|--------------|--------------|
| S No. | Category of Cases | DSJ | ADJ-I | ADJ-II | Circuit.Court | CJM | JMIC-I | Juvenile | JMICII | JMIC-III | JMIC-IV | MTM | Court No-I,Amb | JMIC-II,Amb | JMIC-III,AMB | Ttoal |
| 1 | Wild Life | | 0 | 0 | | 8 | 3 | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 12 |
| 2 | Corruption Cases | 10 | 11 | 0 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 28 |
| 3 | Criminal Revision | 12 | 7 | 24 | 15 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 58 |
| 4 | Criminal Appeal | 4 | 19 | 22 | 53 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 99 |
| 5 | Bail Application | 17 | 2 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 26 |
| 6 | Police challan | 0 | 0 | 0 | 0 | 486 | 226 | 18 | 733 | 320 | 421 | 0 | 257 | 296 | 328 | 3085 |
| 7 | Excise Act | 0 | 0 | 0 | 0 | 87 | 76 | 0 | 36 | 35 | 64 | 0 | 49 | 48 | 10 | 405 |
| 8 | Complaint cases | 0 | 0 | 0 | 0 | 34 | 58 | 0 | 33 | 21 | 73 | 0 | 189 | 58 | 17 | 483 |
| 9 | Food cases | 0 | 0 | 0 | 0 | 5 | 11 | 0 | | | | 0 | 3 | | 7 | 26 |
| 10 | Summery Cases | 0 | 0 | 0 | 0 | 104 | 267 | 0 | 273 | 261 | 306 | 922 | 357 | 189 | 83 | 2762 |
| 11 | Forest cases | 0 | 0 | 0 | 0 | 14 | 20 | 0 | 2 | | 9 | 0 | 3 | 9 | 2 | 59 |
| 12 | Miscellaneous Cases | 0 | 0 | 0 | 0 | 41 | 74 | 0 | 94 | 113 | 201 | 0 | 78 | 72 | 6 | 679 |
| 13 | 125 Cr Pc | 0 | 0 | 0 | 0 | 16 | 26 | 0 | 35 | 6 | 37 | 0 | 51 | 41 | 5 | 217 |
| 14 | Personal data Protection Act | 0 | 0 | 0 | 0 | | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | 0 | 7 |
| 15 | Mine act/Shop Act | 0 | 0 | 0 | 0 | 15 | 2 | 0 | 6 | | 6 | 0 | 0 | 0 | 1 | 30 |
| 16 | Lab our Act | 0 | 0 | 0 | 0 | 0 | 10 | 0 | 0 | 0 | 0 | 0 | 21 | 0 | 3 | 34 |
| 17 | Drug Act | 0 | 0 | 0 | 0 | 9 | 13 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 26 |
| 18 | Panchayat Appeal | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 1 | 0 | 0 | 0 | 0 | 2 | 0 | 9 |
| 19 | SC/St Act | 8 | 0 | 0 | 0 | 0 | 3 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 12 |
| 20 | Cr MA | 10 | 2 | 10 | 13 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 35 |
| 21 | Session Trail | 38 | 24 | 24 | 33 | 0 | | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 125 |
| 22 | 138 CR. PC | 0 | 0 | 0 | 0 | 207 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 207 |
| 23 | 138 NIA | 0 | 0 | 0 | 0 | 0 | 248 | 0 | 198 | 215 | 103 | 0 | 309 | 308 | 0 | 1381 |
| 24 | Copy right Act | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 8 |
| 25 | Gambling Act | 0 | 0 | 0 | 0 | 33 | 9 | 0 | 15 | 8 | 30 | 0 | 0 | 1 | 0 | 96 |
| 26 | DV Act | 0 | 0 | 0 | 0 | 23 | 41 | 0 | 51 | 11 | 38 | 0 | 64 | 56 | 9 | 293 |
| 27 | NDPS Act | 0 | 0 | 24 | 0 | 15 | 18 | 0 | 6 | 3 | 12 | 0 | 14 | 23 | 8 | 123 |
| 28 | TR Application | 2 | 0 | 0 | 0 | 9 | 1 | 0 | 0 | 0 | 0 | 0 | 10 | 0 | 0 | 22 |
| 29 | Mv Act | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 30 | Arms Act | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 5 |
| 31 | Human Right Act | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 32 | 128 Cr. PC | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 27 | 0 | 0 | 31 |
| 33 | 127 CR. PC | 0 | 0 | 0 | 0 | 0 | 8 | 0 | 0 | 0 | 0 | 0 | 5 | 0 | 0 | 13 |
| 34 | Calendra | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 1 | 6 |
| 35 | Railway Act | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 36 | Payment of wages Act | 0 | 0 | 0 | 0 | 0 | 15 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 15 |
| 37 | UT/CR | 8 | 0 | 0 | 0 | 0 | 55 | 0 | 0 | 0 | 0 | 0 | 76 | 45 | 105 | 289 |
| 38 | Animal cruelty Act/Factory Act | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 2 | 0 | 0 | 10 | 0 | 13 |
| 39 | Complete Minimum Wages Act | 0 | 0 | 0 | 0 | 0 | 8 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 12 |
| 40 | EC Act/Cancellation Challan | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 1 | 0 | 3 |
| 41 | Prevention of disfiymnt | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 42 | Police Act | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 |
| 43 | Execution | 0 | 0 | 0 | 0 | 0 | 27 | 0 | 8 | 3 | 24 | 0 | 0 | 0 | 2 | 64 |
| 44 | Total | 109 | 65 | 111 | 121 | 1106 | 1247 | 25 | 1494 | 1001 | 1332 | 922 | 1514 | 1165 | 589 | 10801 |
| 45 | G. Total | 669 | 390 | 435 | 682 | 2064 | 2143 | 25 | 2847 | 2399 | 2777 | 922 | 2976 | 2900 | 2118 | 23347 |